

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

224. C.P.(CAA)/181(MB)2022 C.A.(CAA)/108(MB)2021

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: APSARA SELECTION LTD

SECTION : 230 -232 of the Companies Act 2013

Presence:

None present.

ORDER

The matter is adjourned to 13.10.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/P/